

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 3rd November, 2018

No. HC.VII-167 (Pt.-IV)/2014/6335/A : On recommendation of the Judicial Academy, Assam, Hon'ble the High Court has been pleased to *nominate* the following Judicial Officers in Grade III of the Assam Judicial Service to participate in a1 (one) day Judicial Skill Enhancement Programme, scheduled to be held on **10.11.2018 in the Judicial Academy, Assam at Amingaon-**

Sl. No.	Name	Designation
1.	Smti Anne Baruah	Munsiff-cum-Judicial Magistrate, 1 st Class, Kamrup, Amingaon
2.	Smti Rubina Yasmin	Munsiff No.2, Nalbari
3.	Shri Devabrata Kalita	Judicial Magistrate, 1 st Class, Kamrup, Amingaon
4.	Shri Syed Tabshir Alam	Munsiff No.2, Darrang, Mangaldoi
5.	Smti Talat Nasrat Jabin	Judicial Magistrate, 1 st Class, Dibrugarh
6.	Shri Saumarjyoti Dutta	Munsiff, Hojai
7.	Smti Al Moohmina Muzzammil	Judicial Magistrate, 1 st Class, Hailakandi
8.	Shri Kaustuvmani Goswami	Munsiff No.1, Cachar, Silchar
9.	Shri Rupanta Charingia Phukan	Munsiff No.1, Jorhat
10.	Smti Himadri Sarma	Munsiff, Rangia
11.	Smti Pronami Dutta	Munsiff No.3, Kamrup (M), Guwahati
12.	Shri Diganta Goswami	Munsiff-cum-Judicial Magistrate, 1 st Class, Gohpur
13.	Smti Fariha Faridi	Judicial Magistrate, 1 st Class, Darrang, Mangaldoi
14.	Smti Ayushree Shravan	Munsiff No.2, Morigaon
15.	Shri Manish Yadav	Munsiff No.1, Sivasagar
16.	Smti Anamika Barman	Judicial Magistrate, 1 st Class, Morigaon
17.	Shri Subarno Jyoti Deb	Judicial Magistrate, 1 st Class, Cachar, Silchar
18.	Shri Kangkan Bhardwaj	Judicial Magistrate, 1 st Class, Nagaon
19.	Shri Santanu Kumar Sarma	Munsiff No.1, Hailakandi
20.	Smti Nazrana Parbin Rehman	Munsiff No.1, Dhemaji
21.	Shri Tanwir Ikram Hazarika	Judicial Magistrate, 1 st Class, Kamrup (M), Guwahati
22.	Shri Rajrishi Shandilya	Judicial Magistrate, 1 st Class, Karimganj
23.	Shri Angaz Baruah	Judicial Magistrate, 1 st Class, Jorhat
24.	Smti Sabeena Yasmeen	Munsiff-cum-Judicial Magistrate, 1 st Class, Nazira

25.	Smti Mridusmita Devi	Judicial Magistrate, 1 st Class, Kamrup (M), Guwahati
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The Officers are to report at the venue **at 9:30 AM positively on 10.11.2018.**

No. HC.VII-167 (Pt.-IV)/2014/6336/A : On recommendation of the Judicial Academy, Assam, Hon'ble the High Court has been pleased to ***nominate*** the following Judicial Officers in Grade III of the Assam Judicial Service to participate in a1 (one) day Judicial Skill Enhancement Programme, scheduled to be held on **24.11.2018 in the Judicial Academy, Assam at Amingaon-**

Sl. No.	Name	Designation
1.	Smti Jahnobi Hazarika	Munsiff No.2, Sonitpur, Tezpur
2.	Shri Siddarth Brook	Munsiff No.2, Dhubri
3.	Shri Tridip Kumar Bhattacharyya	Munsiff-cum-Judicial Magistrate, 1 st Class, Hatsingimari
4.	Smti Juhi Gogoi	Judicial Magistrate, 1 st Class, Sonitpur, Tezpur
5.	Smti Sweety Bhuyan	Munsiff No.1, Lakhimpur, North Lakhimpur
6.	Smti Jinti Panging	Judicial Magistrate, 1 st Class, Jorhat
7.	Smti Neha Saikia	Munsiff-cum-Judicial Magistrate, 1 st Class, Biswanath Chariali
8.	Smti Pranjita Konwar	Judicial Magistrate, 1 st Class, Golaghat
9.	Shri Navneet Kashyap	Judicial Magistrate, 1 st Class, Tinsukia
10.	Shri Tarkeshwer Sinha	Munsiff No.2, Karimganj
11.	Smti Zafreena Begum	Munsiff No.1, Tinsukia
12.	Shri Abhilekh Anjan Gogoi	Munsiff No.1, Golaghat
13.	Shri Pronab Kr. Nath	Munsiff-cum-Judicial Magistrate, 1 st Class, Koliabar
14.	Smti Rupashree Deb	Munsiff No.2, Cachar, Silchar
15.	Smti. Prarthana Neog	Judicial Magistrate, 1 st Class, Rangia
16.	Smti Sibani Dutta	Judicial Magistrate, 1 st Class, Sivasagar
17.	Shri Anurup Bordoloi	Munsiff-cum-Judicial Magistrate, 1 st Class, Tihu
18.	Smti Sparsita Garg	Judicial Magistrate, 1 st Class, Sonitpur, Tezpur
19.	Smti Shahzadi Nissat Rafiq	Judicial Magistrate, 1 st Class, Dibrugarh
20.	Shri Debasish Borah	Munsiff-cum-Judicial Magistrate, 1 st Class, Titabar
21.	Smti Jyoti Rupa Haloi	Judicial Magistrate, 1 st Class, Goalpara
22.	Smti Dimpny Naroh	Munsiff-cum-Judicial Magistrate, 1 st Class, Dhakuakhana

23.	Shri Siddhartha Bora	Munsiff-cum-Judicial Magistrate, 1 st Class, Sarupathar
24.	Smti Fung Yan Loi	Judicial Magistrate, 1 st Class, Nagaon

The Officers are to report at the venue **at 9:30 AM positively on 24.11.2018.**

By order,
Sd/- Dhrupad Kashyap Das
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-IV)/2014/**6337 - 6347/A** dated 03.11.2018

Copy forwarded for information and necessary action to:

1. The Director, Judicial Academy, Assam.
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) They will be entitled to T.A. & D.A. as admissible under the Rules.

4. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The District & Sessions Judge, Kamrup (M), Guwahati / Kamrup, Amingaon / Nalbari / Darrang, Mangaldoi / Dibrugarh / Nagaon / Hailakandi / Cachar, Silchar / Jorhat / Sonitpur, Tezpur / Morigaon / Sivasagar / Dhemaji / Karimganj / Dhubri / Lakhimpur, North Lakhimpur / Golaghat / Tinsukia / Goalpara.

He / she is requested to take necessary steps for circulation of the Notification amongst the nominated officers of his / her respective District accordingly.

7. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
8. The Research Officer, Judicial Academy, Assam.
9. The concerned nominated Officers mentioned in the list above.
10. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.*
11. CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


3.11.18
Registrar (Judicial)